

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2903
ANSWERED ON:10.12.2014
PLAYGROUNDS IN SCHOOLS
Gandhi Shri Feroze Varun

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has an account of the number of schools across the country that have no playgrounds and if so, the State-wise details thereof;
- (b) whether lack of playgrounds are a violation of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, that recommends a play area for every school for the all-round development of the child;
- (c) if so, whether the Government has taken any action against schools that do not have a playground;
- (d) if so, the State-wise details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (e) The schedule to Right of Children to Free and Compulsory Education (RTE) Act, 2009, inter alia, provides for all-weather school building including playgrounds. As per Unified District Information System for Education (U-DISE) 2013-14, 58.05 per cent schools at elementary level have playgrounds. A statement of State-wise percentage of schools having playgrounds at elementary level is at Annexure. States/UTs have been advised to provide these facilities in convergence with other schemes and by making arrangements with other playgrounds / municipal park, etc. for enabling children to play outdoor games etc. No State Government has reported closing any school because of lack of playground.